

ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005761/2020	SAHIL SIDDIQUE VS STATE OF ODISHA	SABYASACHI MISHRA VS	SEMILLIGUDA /79 /2019 () //
2	BLAPL/0005762/2020	BHAGAT @ RAMCHANDRA GANJU @ MUNDAS @ SANKAR PANTIN @ KUMAR @ MEHATO @ BIJAY @ NEPALI @ GANUNDA	SANKAR PANTIN @ KUMAR @ MEHATO @ BIJAY @ NEPALI @ GANUNDA	/41 /2006 () //
3	BLAPL/0005763/2020	BENUDHAR MAJHI @ SONU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	LEPHRIPADA /91 /2020 () //
4	BLAPL/0005764/2020	BULU @ RATIKANTA MALLIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE TOWN /185 /2020 () //
5	BLAPL/0005765/2020	PRAVAKAR DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //
6	BLAPL/0005766/2020	BALA @ RAMESH BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE TOWN /180 /2020 () //
7	BLAPL/0005767/2020	GOPAL SRIHARIA VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	MACHHKUND /64 /2020 () //
8	BLAPL/0005768/2020	MAHESWAR KUNJA @ MAHESH KUNJA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	M.V.79 /1 /2019 () //
9	BLAPL/0005769/2020	MUNA @ MATAL MURMU VS STATE OF ODISHA	ARIJEET MISHRA VS	KALIAPANI /102 /2019 () //
10	BLAPL/0005770/2020	KANTHESWAR DIGAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //
11	BLAPL/0005771/2020	SIBANANDA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /162 /2020 () //

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12	BLAPL/0005772/2020	SOUMYARANJAN PRADHAN @ KASINATH @ KASHEET MISHRA VS STATE OF ODISHA	KASHEET MISHRA VS	TOMKA /3 /2020 () //
13	BLAPL/0005773/2020	S.K.LATIF VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /353 /2017 () //
14	BLAPL/0005774/2020	BABULI PATTNAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /64 /2020 () //
15	BLAPL/0005775/2020	SUNIL RAJ VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	BANDOMUNDA /154 /2019 () //
16	BLAPL/0005776/2020	BIBHUTI BUDHIA VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	KESINGA /233 /2019 () //
17	BLAPL/0005777/2020	JAGARNATH DEO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 () //
18	BLAPL/0005778/2020	BIPIN @ BRUSAKETU NAIK VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	BALIMI /16 /2015 () //
19	BLAPL/0005779/2020	SK JAMIL VS STATE OF ODISHA	R.N.MOHANTY VS	SAHID NAGAR P.S. /59 /2020 () //
20	BLAPL/0005780/2020	SRIKANTA PANI @ TUTU VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BARANGA /73 /2020 () //
21	BLAPL/0005781/2020	KHADI BHATRA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KOSAGUMUDA /153 /2019 () //
22	BLAPL/0005782/2020	KISHAN DEY VS STATE OF ODISHA	PARSURAM PANDA VS	/ /0 () //
23	BLAPL/0005783/2020	BIRANCHI NARAYAN DASH	JUGAL KISHORE PANDA	LINGARAJ P.S. /218 /2018

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005784/2020	MANOJ BEHERA	BIJAYA KUMAR RAGADA	NIMAPADA /152 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005785/2020	SUMANTA @ JITENDRA MEHER	S.K.JOSHI	PATNAGARH /163 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005786/2020	SIPUN KUMAR KABI	SATYA PRAKASH SATPATHY	KHANDAGIRI P.S. /272 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005787/2020	SIPUN KUMAR KABI	SATYA PRAKASH SATPATHY	KHANDAGIRI P.S. /317 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005788/2020	GOURA @ GOURA SHANKAR ROUT	DHARMENDRA SETHY	NILGIRI /183 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005789/2020	BIBHUTI BHUSAN SAHOO	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /19 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
30	BLAPL/0005790/2020	BHAGABAN JANI	SMRUTI RANJAN MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005791/2020	ABHAYA KUMAR JENA	BIGYAN KUMAR SHARMA	BHUBANESWAR VIGILANCE /24 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
32	BLAPL/0005792/2020	AJAY NAIK	BIBHUDA NANDA MOHAPATRA	BADAGADA /204 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005793/2020	PURNA NAIK @ CHERU	BIBHUDA NANDA MOHAPATRA	BADAGADA /205 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005794/2020	ANTARYAMI PARIDA	ARUN KUMAR BUDHIA	BHADRAK RURAL /100 /2020
		VS	VS	()

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35	BLAPL/0005795/2020	STATE OF ODISHA HRUDANANDA JAYASINGH @ BABUNA @ BABUNAMI KANTA ACHARYA VS	BABUNAMI KANTA ACHARYA VS	// / /0 ()
36	BLAPL/0005796/2020	STATE OF ODISHA BANAMALI BEHERA VS	DEBASIS SARANGI VS	// / /0 ()
37	BLAPL/0005797/2020	STATE OF ODISHA AMULYA NAYAK @ JANGLI VS	DAYANANDA MOHAPATRA VS	// GOP /197 /2020 ()
38	BLAPL/0005798/2020	STATE OF ODISHA KALYANI MALLICK VS	PRASHAUTA KU. NAYAK VS	// / /0 ()
39	BLAPL/0005799/2020	STATE OF ODISHA LOCHAN NAIK VS	BIBHUDA NANDA MOHAPATRA VS	// BADAGADA /206 /2020 ()
40	BLAPL/0005800/2020	STATE OF ODISHA BABULU @ PRATYUS KUMAR PANDA VS	MANOJ KUMAR MOHANTY VS	// SONEPUR /116 /2014 ()
41	BLAPL/0005801/2020	STATE OF ODISHA KUNAL GUPTA VS	PRASANTA KUMAR SAHOO VS	// BHADRAK TOWN /184 /2020 ()
42	BLAPL/0005802/2020	STATE OF ODISHA DAKTAR SETHY @ DAK VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /354 /2019 ()
43	BLAPL/0005803/2020	STATE OF ODISHA K. DHIREN KUMAR DORA VS	PARTHA SARATHI DAS VS	// KABISURYANAGAR (KODALA) /308 /2019 ()
44	BLAPL/0005804/2020	STATE OF ODISHA SAPAN CHAKRABARTY VS	MANAS CHAND VS	// / /0 ()
45	BLAPL/0005805/2020	STATE OF ODISHA NETI @ RAKESH KUMAR DAS VS STATE OF ODISHA	J.K.KHUNTIA VS	// BALASORE TOWN /137 /2020 () //

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46	BLAPL/0005806/2020	S.K.LATIF VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL TOWN /224 /2017 () //
47	BLAPL/0005807/2020	SANJAY @ NALU GOUDA VS STATE OF ODISHA	S.K.MOHANTY VS	/ /0 () //
48	BLAPL/0005808/2020	BABU @ HARIHARA @ SUKURIA GOUDA VS STATE OF ODISHA	S.K.MOHANTY VS	/ /0 () //
49	BLAPL/0005809/2020	LINKU @ ASHIRBAD NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	BALIKUDA /74 /2020 () //
50	BLAPL/0005810/2020	KALIM KHAN VS STATE OF ODISHA	P.K.MOHANTY VS	PHIRINGIA /58 /2020 () //
51	BLAPL/0005811/2020	WASIM AKRAM @ CHHOTU VS STATE OF ODISHA	L.BHUYAN VS	KEONJHAR SADAR /51 /2020 () //
52	BLAPL/0005812/2020	SANTOSH KUMAR SAHOO @ SANATAN SAHOO VS STATE OF ODISHA	KATYA RANJAN MULIA VS	SALIPUR /118 /2020 () //
53	BLAPL/0005813/2020	KARTIK NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /101 /2019 () //
54	BLAPL/0005814/2020	BADAL BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /61 /2019 () //
55	BLAPL/0005815/2020	BIMAL KUMAR MISHRA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /38 /2012 () //
56	CMAPL/0000225/2020	PABITRA DIGAL VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	/ / () //
57	CMP/0000470/2020	JIBANANANDA DEVGOSWAMI	G.K. NANDA	/ /

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		VS	VS	0
58	CMP/0000471/2020	GAURANGA SAHU SULOCHANA DIBYA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
59	CMP/0000472/2020	SUKA DIXIT MANOJ PRUSTY	BIBEKANANDA BHUYAN	//
		VS	VS	0
60	CONTC/0003451/2020	ASWINI KUMAR SAHU BIJAYA KUMAR TRIPATHY	ADV	//
		VS	VS	0
61	CONTC/0003452/2020	MAHENDRA PRATAP RAGHUNATH SAHU	ADV	//
		VS	VS	0
62	CONTC/0003453/2020	SANAT KUMAR MOHANTY DURJA DAL	ADV	//
		VS	VS	0
63	CONTC/0003454/2020	ANU GARG JAGDISH PODH	ADV	//
		VS	VS	0
64	CONTC/0003455/2020	ANU GARG TUNU BANCHHOR	ADV	//
		VS	VS	0
65	CONTC/0003456/2020	ANU GARG NRUPA MAJHI	ADV	//
		VS	VS	0
66	CONTC/0003457/2020	ANU GARG NRUPA MAJHI	ADV	//
		VS	VS	0
67	CONTC/0003458/2020	ANU GARG NARAYAN KONOJIA @ AHIR	ADV	//
		VS	VS	0
68	CONTC/0003459/2020	ANU GARG DEOCHAN NAG	ADV	//
		VS	VS	0

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69	CONTC/0003460/2020	ANU GARG BUTI MAJHI VS	ADV VS	// // 0
70	CONTC/0003461/2020	ANU GARG BUTI MAJHI VS	ADV VS	// // 0
71	CONTC/0003462/2020	ANU GARG BIRSING KARUAN VS	ADV VS	// // 0
72	CONTC/0003463/2020	ANU GARG ALEKH KARUAN @ GOUDA VS	ADV VS	// // 0
73	CONTC/0003464/2020	ANU GARG TIRTHA DAL VS	ADV VS	// // 0
74	CONTC/0003465/2020	ANU GARG SAFET RAM PATEL VS	ADV VS	// // 0
75	CONTC/0003466/2020	ANU GARG SUPET MAJHI VS	ADV VS	// // 0
76	CONTC/0003467/2020	ANU GARG GAYA RAM PATEL VS	ADV VS	// // 0
77	CONTC/0003468/2020	ANU GARG DURJA DAL VS	ADV VS	// // 0
78	CONTC/0003469/2020	ANU GARG DULLAV GOUD VS	ADV VS	// // 0
79	CONTC/0003470/2020	ANU GARG PITAMAN KARUAN VS	ADV VS	// // 0
		ANU GARG		//

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80	CONTC/0003471/2020	SOBHA CHANDRA KARUAN VS ANU GARG	ADV VS	// 0 //
81	CONTC/0003472/2020	NEELACHAL INSTITUTE OF MEDICAL SCIENCES VS DAYANIDHI NAYAK	ADV. VS	// 0 //
82	CONTC/0003473/2020	THABI RAM DAL VS ANU GARG	ADV VS	// 0 //
83	CONTC/0003474/2020	PITAMBAR BHOI VS ANU GARG	ADV VS	// 0 //
84	CONTC/0003475/2020	JAYARAM MAJHI VS ANU GARG	ADV VS	// 0 //
85	CONTC/0003476/2020	JALA GOUD VS ANU GARG	ADV VS	// 0 //
86	CONTC/0003477/2020	HARI BANCHHOR VS ANU GARG	ADV VS	// 0 //
87	CONTC/0003478/2020	BHUBANESWAR MEHER VS ANU GARG	BIJAYA KUMAR BEHERA 1 VS	// 0 //
88	CONTC/0003479/2020	NABIN KARUAN @ GOUDA VS ANU GARG	ADV VS	// 0 //
89	CONTC/0003480/2020	MAKARDAM BANCHHOR VS ANU GARG	ADV VS	// 0 //
90	CONTC/0003481/2020	KASHIRAM KARUAN @ KASHI KARUA VS ANU GARG	ADV VS	// 0 //
91	CONTC/0003482/2020	KAILASH PATEL	ADV	//

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		VS	VS	0
		ANU GARG		//
92	CONTC/0003483/2020	JAYARAM MAJHI	ADV	//
		VS	VS	0
		ANU GARG		//
93	CONTC/0003484/2020	M/S.BHAGBAN MAHAPATRA CONSTRUCTION AND ENGINEERS PVT.LTD.		//
		VS	VS	0
		BASANT KUMAR ROUT		//
94	CONTC/0003485/2020	GOVINDA CHANDRA SAHU	ADV	//
		VS	VS	0
		ANU GARG		//
95	CONTC/0003486/2020	SUBUDHI CHANDRA MOHANTY	ADV	//
		VS	VS	0
		ANU GARG		//
96	CONTC/0003487/2020	DHANESWAR PAIKRAY	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
97	CONTC/0003488/2020	DURYODHAN BEHERA	ADV	//
		VS	VS	0
		ANU GARG		//
98	CONTC/0003489/2020	MAMATA MISHRA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
99	CONTC/0003490/2020	CHERU MEHER	RAMAKANTA PANDA	//
		VS	VS	0
		ARCHANA PATNAIK		//
100	CONTC/0003491/2020	HEMALATA MOHAPATRA	ADV	//
		VS	VS	0
		SOURAV GARG		//
101	CONTC/0003492/2020	SUNITA BISWALO	R.K.KANUNGO	//
		VS	VS	0
		SUVENDU KANUNGO		//
102	CONTC/0003493/2020	GEETA GOUDA	ADV	//
		VS	VS	0

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103	CONTC/0003494/2020	ANUPAM SAHA NANDAKISHORE PARIJA VS	ADV VS	// // ()
104	CRLMC/0001287/2020	SANGRAM SAHOO SUBASH KUMAR SAHOO VS HOME	Lingaraj Sarangi VS	// / /0 () //
105	CRLMC/0001288/2020	PRASANNA KUMAR NAYAK VS STATE OF ORISSA	DIBYAJYOTI SAHOO VS	KENDRAPARA /254 /2019 () //
106	CRLMC/0001289/2020	NARESH MAHARANA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	G.UNDYAGIRI /89 /2017 () //
107	CRLMC/0001290/2020	ASHISH BHOI @ MISHRA VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	PARJANG /83 /2005 () //
108	CRLMC/0001291/2020	E. VENKAT RAO VS STATE OF ODISHA (VIGILANCE)	TAPAS KUMAR ACHARYA AND ASSOCIATES VS	VIGILANCE PS (BERHAMPUR) /45 /2016 () //
109	CRLMC/0001292/2020	JUDHISTIR BEHERA VS STATE OF ODISHA	S.K.MOHANTY VS	PURUSHOTTAMPUR /196 /2016 () //
110	CRLMC/0001293/2020	TOFAN BEHERA VS STATE OF ODISHA	S.K.MOHANTY VS	PURUSHOTTAMPUR /158 /2011 () //
111	CRLMC/0001294/2020	MRUTYUNJAYA MALLICK VS BHANUPRIYA LOGISTICS A PARTNERSHIP FIRM	B.S.RAYAGURU VS	/ /0 () //
112	CRLMP/0000915/2020	SURESH KUMAR PANDA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
113	CRLMP/0000916/2020	RINA BIBI VS STATE OF ORISSA	UNMESH CHANDRA JENA VS	/ /0 () //

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114	CRLMP/0000917/2020	BUDHURAM SINGH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 0 //
115	CRLMP/0000918/2020	RENUBALA PANDA VS STATE OF ODISHA	R.N. MOHANTY VS	/ /0 0 //
116	CRLMP/0000919/2020	TILOTAMA SAMAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 0 //
117	CRLMP/0000920/2020	HIRAMAN GOND VS STATE OF ODISHA	A.C. BEHERA VS	/ /0 0 //
118	CRLMP/0000921/2020	JOGENDRANATH GHARAI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	/ /0 0 //
119	CRLMP/0000922/2020	SHESADEV BADU MOHAPATRA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	/ /0 0 //
120	CRLMP/0000923/2020	BHAGABAN PANDA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	/ /0 0 //
121	CRLMP/0000924/2020	PARBATI PARAJ VS STATE OF ODISHA	L.N. RAYATSINGH VS	/ /0 0 //
122	CRLMP/0000925/2020	BHABAGRAHI SAHOO VS STATE OF ODISHA	CHITTA RANJAN DASH VS	/ /0 0 //
123	CRLMP/0000926/2020	DHUSASAN MUDULI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	/ /0 0 //
124	CRLMP/0000927/2020	RAJESH KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	/ /0 0 //
125	FAO/0000645/2020	SITA DAS	PRASANNA KUMAR PARHI	/ /

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		VS	VS	0
		UNION OF INDIA		//
126	FAO/0000646/2020	SAVITA DEVI	P.K.PARHI	//
		VS	VS	0
		UNION OF INDIA		//
127	MACA/0000604/2020	THE D.M., ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		M.MINASHREE		//
128	MACA/0000605/2020	SIBA PRADHAN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		SURESH KUMAR CHAKRABORTY		//
129	MACA/0000606/2020	BISHNUPRIYA PADHI	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		DHUSASAN PRADHAN		//
130	MACA/0000607/2020	ORIENTAL INSURANCE CO. LTD	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
		RAJENDRA DIGAL		//
131	MACA/0000608/2020	DIVISIONA MANAGER, ORIENTAL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
		SAMARI BANCHHOR		//
132	OTAPL/000013/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX	SHANU SATHY, SR.S.C.	//
		VS	VS	0
		M/S. SHIV SHAKTI SPONE IRON LTD.		//
133	RVWPET/0000268/2020	PRATIMA NAIK	SAROJ KUMAR ROUT	//
		VS	VS	0
		STATE OF ORISSA		//
134	TRP(C)/0000135/2020	AMITA MOHANTY	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		DINABANDHU MOHANTY		//
135	WA/0000494/2020	NARENDRA KUMAR BEHERA	SAMEER KUMAR DAS	//
		VS	VS	0
		HOME		//
136	WA/0000495/2020	N.T.P.C. LTD.	B.S.TRIPATHY (1)	//
		VS	VS	0

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137	WP(C)/0020775/2020	PRASANNA KU.MISHRA BABULI CHARAN SWAIN VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// // 0 //
138	WP(C)/0020776/2020	SRIKANTA KUMAR SATPATHY VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
139	WP(C)/0020777/2020	ANJANA PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
140	WP(C)/0020778/2020	BIBHUTI BHUSAN CHANDUA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
141	WP(C)/0020779/2020	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
142	WP(C)/0020780/2020	BRAJAMOHAN MOHAPATRA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
143	WP(C)/0020781/2020	PANCHANAN SWAIN VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
144	WP(C)/0020782/2020	PRABIR KUMAR SWAIN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
145	WP(C)/0020783/2020	SIBA PRASAD DAS VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
146	WP(C)/0020784/2020	AJAYA KUMAR BHOL VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
147	WP(C)/0020785/2020	REENA GIRI VS SECRETARY, BOARD OF SECONDARY EDUCATION	KARUNAKAR RATH VS	// 0 //

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148	WP(C)/0020786/2020	BABAJI CHARAN BHOL VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
149	WP(C)/0020787/2020	PRAMOD KUMAR MUDULI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
150	WP(C)/0020788/2020	CHITTARANJAN BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
151	WP(C)/0020789/2020	BICHITRANANDA SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
152	WP(C)/0020790/2020	BIGHNARAJ NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
153	WP(C)/0020791/2020	KANANBALA HARICHANDAN VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
154	WP(C)/0020792/2020	ALOK KUMAR MISHRA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
155	WP(C)/0020793/2020	CHAKRADHAR DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
156	WP(C)/0020794/2020	KRUSHNA CHANDRA MALLIK VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
157	WP(C)/0020795/2020	SUCHISMITA NAYAK VS SECRETARY, BOARD OF SECONDARY EDUCATION	KARUNAKAR RATH VS	// 0 //
158	WP(C)/0020796/2020	MURALIDHAR SETHY VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
159	WP(C)/0020797/2020	RAMESH CHANDRA BARIK	SATYABRATA MOHANTY (1)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0020798/2020	DILLIP KUMAR NANDA	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0020799/2020	BASANTA KUMAR SWAIN	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0020800/2020	MANASMINI DAS	KARUNAKAR RATH	//
		VS	VS	0
		SECRETARY, BOARD OF SECONDARY EDUCATION		//
163	WP(C)/0020801/2020	FAKIR CHARAN SWAIN	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0020802/2020	TARAKESWAR MOHANTY	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0020803/2020	DR.AKSHAYA KUMAR JENA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0020804/2020	TARAMANI PATRA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0020805/2020	SISHIRA KUMAR DASH	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0020806/2020	BIRENDRA KUMAR SETHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0020807/2020	AKSHAYA KUMAR OJHA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0020808/2020	DURGA MADHAB DAKUA	JITENDRA KUMAR DIGAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0020809/2020	STATE OF ODISHA RENUKA SWAIN VS	SATYABRATA MOHANTY..1 VS	// // 0
172	WP(C)/0020810/2020	STATE OF ODISHA SUBRAT KUMAR SATAPATHY VS	SATYABRATA MOHANTY (1) VS	// // 0
173	WP(C)/0020811/2020	STATE OF ODISHA LATIKA SARANGI VS	SATYABRATA MOHANTY..1 VS	// // 0
174	WP(C)/0020812/2020	STATE OF ODISHA BABABJI CHARAN SAHOO VS	SATYABRATA MOHANTY (1) VS	// // 0
175	WP(C)/0020813/2020	STATE OF ODISHA RANJAN KUMAR KHORA VS	JITENDRA KUMAR DIGAL VS	// // 0
176	WP(C)/0020814/2020	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	SATYABRATA MOHANTY..1 VS	// // 0
177	WP(C)/0020815/2020	STATE OF ODISHA SUSANT KUMAR HATI VS	SATYABRATA MOHANTY (1) VS	// // 0
178	WP(C)/0020816/2020	STATE OF ODISHA ASHOK KUMAR SWAIN VS	SATYABRATA MOHANTY..1 VS	// // 0
179	WP(C)/0020817/2020	STATE OF ODISHA NIRANJAN ROUT VS	SATYABRATA MOHANTY (1) VS	// // 0
180	WP(C)/0020818/2020	STATE OF ODISHA TUSAR SIKHAR SWAIN VS	SATYABRATA MOHANTY..1 VS	// // 0
181	WP(C)/0020819/2020	STATE OF ODISHA NRUSINGH CHARAN RATH VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0020820/2020	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
183	WP(C)/0020821/2020	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
184	WP(C)/0020822/2020	PADMANAV EDUCATIONAL TRUST VS CHIEF COMMISSIONER OF INCOME TAX	DAMODAR PATI VS	// 0 //
185	WP(C)/0020823/2020	SANJUKTA PATRA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
186	WP(C)/0020824/2020	SAILABALA SINGH VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
187	WP(C)/0020825/2020	CHATURBHUJA NAYAK VS STATE OF ODISHA	M/S.SIBA PRASAD PATI VS	// 0 //
188	WP(C)/0020826/2020	M/S. TRUPTI ENTERPRISES PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX	DAMODAR PATI VS	// 0 //
189	WP(C)/0020827/2020	RANJIT KUMAR ROUSTRAY VS STATE OF ODISHA	M/S.SIBA PRASAD PATI VS	// 0 //
190	WP(C)/0020828/2020	PINAKINI DASH VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
191	WP(C)/0020829/2020	DR. CHINMAYA KUMAR PANDA VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
192	WP(C)/0020830/2020	ASHOK KUMAR MISHRA VS STATE OF ODISHA	M/S.SIBA PRASAD PATI VS	// 0 //
193	WP(C)/0020831/2020	SANJUKTA MAJHI	MANAS RANJAN PADHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0020832/2020	RAJLAXMI MOHAPATRA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0020833/2020	SUJATA DAS	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0020834/2020	ARUNA KUMAR MOHANTY	AMITAV DAS	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA		//
197	WP(C)/0020835/2020	SANJAY KUMAR SINGH	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0020836/2020	RATNAPRAVA SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0020837/2020	RAMAKRUSHNA MOHANTY	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0020838/2020	DAITARY SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0020839/2020	SATYABHAMA BEHERA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0020840/2020	KUNJABANA MEHER	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0020841/2020	BAIKUNTHANATH NAYAK	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0020842/2020	SANKARSAN BEHERA	MANAS RANJAN PADHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0020843/2020	STATE OF ODISHA PRANATI BARIK VS	H.K.ROUT VS	// // 0
206	WP(C)/0020844/2020	STATE OF ODISHA ANANTA KISHORE BHOI VS	MANAS RANJAN PADHI VS	// // 0
207	WP(C)/0020845/2020	STATE OF ODISHA MAHESWAR BADHAI VS	H.K.ROUT VS	// // 0
208	WP(C)/0020846/2020	STATE OF ODISHA SRIKANTA MAHANTA VS	B.N.PARIDA VS	// // 0
209	WP(C)/0020847/2020	STATE OF ODISHA SANJAYA KUMAR MOHANTY VS	MANAS RANJAN PADHI VS	// // 0
210	WP(C)/0020848/2020	STATE OF ODISHA PRATAP KUMAR BEHERA VS	H.K.ROUT VS	// // 0
211	WP(C)/0020849/2020	STATE OF ODISHA ARAKHITA PRADHAN VS	MANAS RANJAN PADHI VS	// // 0
212	WP(C)/0020850/2020	STATE OF ODISHA PRADEEP KUMAR MEHER VS	H.K.ROUT VS	// // 0
213	WP(C)/0020851/2020	STATE OF ODISHA GADADHAR DAS VS	MANAS RANJAN PADHI VS	// // 0
214	WP(C)/0020852/2020	STATE OF ODISHA MADAN MOHAN MAHANTA VS	B.N.PARIDA VS	// // 0
215	WP(C)/0020853/2020	STATE OF ODISHA SEPHALI PANDA VS STATE OF ODISHA	H.K.ROUT VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0020854/2020	CHARUBALA SAHOO VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
217	WP(C)/0020855/2020	KRISHNA CHANDRA THAPA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
218	WP(C)/0020856/2020	PARSURAM OJHA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
219	WP(C)/0020857/2020	HRUSHIKESH MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
220	WP(C)/0020858/2020	ARUN KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
221	WP(C)/0020859/2020	SRIMUKHA SAHU VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
222	WP(C)/0020860/2020	RABINDRA ARUK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
223	WP(C)/0020861/2020	SUBAS CHANDRA DEHURI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
224	WP(C)/0020862/2020	RABINDRA NATH MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
225	WP(C)/0020863/2020	NIRMAL CHANDRA BAL VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
226	WP(C)/0020864/2020	KARUNAKAR DEHURI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
227	WP(C)/0020865/2020	BALUKESWAR BAL	H.K.ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0020866/2020	GANESWAR DEHURI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0020867/2020	KRISHNA CHANDRA MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0020868/2020	KALIKINKAR MOHANTY	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0020869/2020	TUNA DEHURI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0020870/2020	NATABAR MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0020871/2020	BAIDHAR MALIK	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0020872/2020	SUSANTA KUMAR JENA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0020873/2020	NA YANA PANDA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0020874/2020	RAJANI KANTA KAR	BHAGABAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0020875/2020	BHAGIRATHI SAHOO	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0020876/2020	RAMA CHANDRA MURMU	PRAMODA KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0020877/2020	STATE OF ODISHA SANTOSH NAIK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
240	WP(C)/0020878/2020	STATE OF ODISHA SANTOSH KUMAR NANDA VS	TANMAY MISHRA VS	// // 0
241	WP(C)/0020879/2020	STATE OF ODISHA MAHALAXMI ENTERPRISES VS	K.C.RAJGURU MOHAPATRA VS	// // 0
242	WP(C)/0020880/2020	GENERAL MANAGER BBSR TELCOM DISTRICT ODISHA CIRCLE PANKAJINI NAIK VS	SIDHARTH PRASAD MISHRA VS	// // 0
243	WP(C)/0020881/2020	STATE OF ODISHA SUSANTA KUMAR ROUT VS	TANMAY MISHRA VS	// // 0
244	WP(C)/0020882/2020	STATE OF ODISHA SANTOSH KUMAR RATH VS	RAMAKANTA SAHOO VS	// // 0
245	WP(C)/0020883/2020	STATE OF ODISHA MAMATA MISHRA VS	RAMAKANTA SAHOO VS	// // 0
246	WP(C)/0020884/2020	STATE OF ODISHA BASANTA KUMAR SAHU VS	BHAKTA RANJAN BARIK VS	// // 0
247	WP(C)/0020885/2020	STATE OF ODISHA SANTAN NAYAK VS	RAMAKANTA SAHOO VS	// // 0
248	WP(C)/0020886/2020	STATE OF ODISHA LILY THAKUR VS	RAMAKANTA SAHOO VS	// // 0
249	WP(C)/0020887/2020	STATE OF ODISHA KISHORE KUMAR BARI VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0020888/2020	MUSI SAHU VS STATE OF ODISHA	BIJAY KUMAR DASH VS	// 0 //
251	WP(C)/0020889/2020	STATE OF ODISHA VS SUBASH CHANDRA NAYAK	ADDL. GOVT. ADVOCATE VS	// 0 //
252	WP(C)/0020890/2020	KUMARMANI SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
253	WP(C)/0020891/2020	KABITA DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
254	WP(C)/0020892/2020	NAROTTAM HARIJAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
255	WP(C)/0020893/2020	SWADHIN KUMAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
256	WP(C)/0020894/2020	SASWATI MISHRA VS STATE OF ODISHA	ADITYA KUMAR PATANAIAK VS	// 0 //
257	WP(C)/0020895/2020	MRUTYUNJAYA DAS VS STATE OF ODISHA	MANOJ KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0020896/2020	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	BIKASH RANJAN BISWAL VS	// 0 //
259	WP(C)/0020897/2020	BIDYUT KUMAR NAYAK VS STATE OF ODISHA	GEETANJALI MAJHI VS	// 0 //
260	WP(C)/0020898/2020	SATYAKAM MOHAPATRA VS STATE OF ODISHA	M.R.MOHAPATRA VS	// 0 //
261	WP(C)/0020899/2020	MANJANA KU. SAGARIA	BIDYADHAR MANASINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0020900/2020	SARAT CHANDRA BEHERA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0020901/2020	BHARAT CHANDRA PARIDA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0020902/2020	CHANDRIKA PRASAD MOHANTY	SWAPNA KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0020903/2020	BINAYAK PRASAD MOHANTY	BINAYAK PRASAD MOHANTY(IN PERSON)	//
		VS	VS	0
		ASSISTANT COMMISSIONER ENDOWMENT		//
266	WP(C)/0020904/2020	NEPURI BEWA @ GURU	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0020905/2020	KISHORE CHANDRA MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0020906/2020	BINAYAK PRASAD MOHANTY	BINAYAK PRASAD MOHANTY(IN PERSON)	//
		VS	VS	0
		COMMISSIONER ENDOWMENT		//
269	WP(C)/0020907/2020	PRADEEP KUMAR BEHERA	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0020908/2020	ODISHA HYDRO POWER CORPORATION LTD. DURGA PRASAD NANDA		//
		VS	VS	0
		M/S.TRAFLGAR HOUSE CONSTRUCTION (T), (TSSJV)		//
271	WP(C)/0020909/2020	BARI BEHERA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0020910/2020	PRASANA KUMAR MOHANTY	JAYADEV MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0020911/2020	STATE OF ODISHA PITABASA BARIK VS	S.K.NAYAK..2 VS	// // 0
274	WP(C)/0020912/2020	STATE OF ODISHA BIBHURANJAN RAY VS	RABINDRA KUMAR PATNAIK VS	// // 0
275	WP(C)/0020913/2020	PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPT.BBSR INDIRA SINGH VS	BHAGABAN BEHERA VS	// // 0
276	WP(C)/0020914/2020	STATE OF ODISHA NARAYAN MALLICK VS	SANTOSH KUMAR DASH VS	// // 0
277	WP(C)/0020915/2020	STATE OF ODISHA PRATAP CHANDRA NAYAK VS	KALI PRASANNA MISHRA VS	// // 0
278	WP(C)/0020916/2020	STATE OF ODISHA MAHENDRA SAHOO VS	SANTOSH KUMAR DASH VS	// // 0
279	WP(C)/0020917/2020	STATE OF ODISHA HIRAMANI MOHANTY VS	B.K.NAYAK 2 VS	// // 0
280	WP(C)/0020918/2020	STATE OF ODISHA BINILATA SWAIN VS	SANTOSH KUMAR DASH VS	// // 0
281	WP(C)/0020919/2020	STATE OF ODISHA PRAFULLA KUMAR PANDA VS	KALI PRASANNA MISHRA VS	// // 0
282	WP(C)/0020920/2020	STATE OF ODISHA NIRANJAN DALABEHERA VS	KALI PRASANNA MISHRA VS	// // 0
283	WP(C)/0020921/2020	STATE OF ODISHA BABAJI CHARAN NAYAK VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0020922/2020	BARAJU BANDHU ROUT@ BRAJABANDHU ROUT VS STATE OF ODISHA	B.K.NAYAK 2 VS	// 0 //
285	WP(C)/0020923/2020	LINGARAJ PRAHARAJ VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
286	WP(C)/0020924/2020	SANTOSH KUMAR DASH @ BABULI DASH VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
287	WP(C)/0020925/2020	TILOTAMMA PRADHAN VS STATE OF ODISHA	B.K.NAYAK 2 VS	// 0 //
288	WP(C)/0020926/2020	SOBHA CHANDRA SAGARIA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
289	WP(C)/0020927/2020	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DASHMOHAPATRA VS	// 0 //
290	WP(C)/0020928/2020	P.SANTOSH KUMAR PATRA VS STATE OF ODISHA	SURYAKANTA DASHMOHAPATRA VS	// 0 //
291	WP(C)/0020929/2020	GHASIRAM PODH VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
292	WP(C)/0020930/2020	BAIRAGI BAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// 0 //
293	WP(C)/0020931/2020	SUDHARMA BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA..4 VS	// 0 //
294	WP(C)/0020932/2020	BHUBANESWARI COAL MINING LTD VS MAHANADI COALFIELD LTD	BIBHU PRASAD DAS VS	// 0 //
295	WP(C)/0020933/2020	PRANAKRUSHNA ROUL	SHAKTIDHAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0020934/2020	DR.MINA KUMARI DWARI	ASHOK PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0020935/2020	DR. ANIL KUMAR KAR	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0020936/2020	PRADEEP KUMAR BEHERA	SHAKTIDHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0020937/2020	BIVAKAR LENKA	SHAKTIDHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0020938/2020	DHRUBA CHARAN SAHU	RABINDRA NATH PRUSTY	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0020939/2020	JITENDRA KUMAR BHOI	GOUTAM MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0020940/2020	PURNA CHANDRA BAG	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0020941/2020	MANORANJAN NAYAK	MD.G.MADANI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0020942/2020	ORISSA STEVEDORES LIMITED	AVIJIT PATNAİK	//
		VS	VS	0
		MAHANADI COALFIELDS LIMITED		//
305	WP(C)/0020943/2020	MANASI MOHANTY	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0020944/2020	AJIT KUMAR KHUNTIA	SUBRAT SATPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0020945/2020	UNION OF INDIA DILLIP SAMAL VS	SANGRAM RATH VS	// // 0
308	WP(C)/0020946/2020	STATE OF ODISHA BASANTI DORA VS	SAILABALA JENA VS	// // 0
309	WP(C)/0020947/2020	STATE OF ODISHA DHARANIDHAR BEHERA VS	SAILABALA JENA VS	// // 0
310	WP(C)/0020948/2020	BANK OF BARODA MAHESWAR PRADHAN VS	SAILABALA JENA VS	// // 0
311	WP(C)/0020949/2020	STATE OF ODISHA BISWA BHUSAN PARIDA VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
312	WP(C)/0020950/2020	STATE OF ODISHA BISWA BHUSAN PARIDA VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
313	WP(C)/0020951/2020	STATE OF ODISHA SRI JAGANNATH MOHAPRABHU MARFAT DAKSHINAMURTI VS	SRI JAGANNATH MATHA, PURI VS	// // 0
314	WP(C)/0020952/2020	SRI JAGANNATH MOHAPRABHU, BIJE SRIKHETRA MARFAT SRI JAGANNATH TEMPLE BISWA BHUSAN PARIDA VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
315	WP(C)/0020953/2020	STATE OF ODISHA GOUTTAM DUTTA VS	M/S.BIBHU PRASAD DAS VS	// // 0
316	WP(C)/0020954/2020	STATE OF ODISHA SUSHANTA KUMAR SAHOO VS	S.K.MOHANTY VS	// // 0
317	WP(C)/0020955/2020	CHIEF MANAGER AND AUTHORISED OFFICER, BANK OF INDIA SANTOSH KUMAR SAHU VS	RAMAKANTA SAHOO VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0020956/2020	BIJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
319	WP(C)/0020957/2020	SASHIKANTA ROUT VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
320	WP(C)/0020958/2020	BHAGABAN DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
321	WP(C)/0020959/2020	PRANAB KUMAR KUANR VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
322	WP(C)/0020960/2020	SUBASH CHANDRA DAS VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
323	WP(C)/0020961/2020	KEDAR NATH MANTRY VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// 0 //
324	WP(C)/0020962/2020	NIROD BARAN LAHA VS STATE OF ODISHA	AKASH CH.MOHANTY VS	// 0 //
325	WP(C)/0020963/2020	RAMAKANTA MISHRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
326	WP(C)/0020964/2020	TANAYA NAIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
327	WP(C)/0020965/2020	IDRIS ALI KHAN VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// 0 //
328	WP(C)/0020966/2020	BHARATI DASH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
329	WP(C)/0020967/2020	AUROBINDA TRIPATHY	B.S.TRIPATHY..1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0020968/2020	SAKUNTALA SATPATHY	AMIT PRASAD BOSE	//
		VS	VS	0
		TAHASILDAR, SATYABADI		//
331	WP(C)/0020969/2020	PRADIPTA KUMAR JOSHI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0020970/2020	BASANTA KUMAR DAS	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0020971/2020	MANJUSHRI PANDA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0020972/2020	DHABLESWAR MEHER	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0020973/2020	RAJ KUMAR TANDI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0020974/2020	ALEKHA PRASAD NAYAK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0020975/2020	ARUN KUMAR PRADHAN	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0020976/2020	MADHUSUDHAN JENA	ABHISHEK DASH	//
		VS	VS	0
		THE COLLECTOR, BALASORE		//
339	WP(C)/0020977/2020	DAMODAR SUBUDHI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0020978/2020	ABHAYA KUMAR DAS	K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0020979/2020	STATE OF ODISHA KABITA PARIDA VS	H.K.ROUT VS	// // 0
342	WP(C)/0020980/2020	STATE OF ODISHA SUSANTA KUMAR KUND VS	H.K.ROUT VS	// // 0
343	WP(C)/0020981/2020	STATE OF ODISHA DILLIP KUMAR DAS VS	H.K.ROUT VS	// // 0
344	WP(C)/0020982/2020	STATE OF ODISHA MOHAMMAD NAIM VS	SUBRAJIT SAHOO VS	// // 0
345	WP(C)/0020983/2020	STATE OF ODISHA SARBESWAR SAHOO VS	SUBRAJIT SAHOO VS	// // 0
346	WP(C)/0020984/2020	STATE OF ODISHA BHARAT BEHERA VS	SUBRAJIT SAHOO VS	// // 0
347	WP(C)/0020985/2020	STATE OF ODISHA PRAVAKAR SAHU VS	SUBRAJIT SAHU VS	// // 0
348	WP(C)/0020986/2020	STATE OF ODISHA BINODA CHANDRA SAHOO VS	K.K.SWAIN VS	// // 0
349	WP(C)/0020987/2020	STATE OF ODISHA NIRANJAN JENA VS	K.K.SWAIN VS	// // 0
350	WP(C)/0020988/2020	STATE OF ODISHA SNEHALATA DWIBEDI VS	K.K.SWAIN VS	// // 0
351	WP(C)/0020989/2020	STATE OF ODISHA RABINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	K.K.SWIAN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0020990/2020	KUNTI PANIGRAHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
353	WP(C)/0020991/2020	PITAMBAR HANSDAH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
354	WP(C)/0020992/2020	STATE OF ODISHA VS SUBASH CHANDRA NAYAK	ADDL.GOV. ADVOCATE VS	// 0 //
355	WP(C)/0020993/2020	CHHOTU KHADIA VS STATE OF ODISHA	SUBSH CHANDRA ROUTRAY VS	// 0 //
356	WP(C)/0020994/2020	BASANTA KUMAR PANI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
357	WP(C)/0020995/2020	RAJEEB KUMAR MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
358	WP(C)/0020996/2020	SAMIKHYA RATH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
359	WP(C)/0020997/2020	BUDHADEB BAIDA VS THE COLLECTOR, KEONJHAR	NIRMAL RANJAN ROUTRAY VS	// 0 //
360	WP(C)/0020998/2020	PRASANTA KUMAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
361	WP(C)/0020999/2020	TILOTAMA RATH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
362	WP(C)/0021000/2020	MAMATA MAHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
363	WP(C)/0021001/2020	AMARSINGH DHARUA	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0021002/2020	MAHIMA SWAMI, BIJE JORANDA MARFAT SADYAPANA	ANANTA DHARMA DHAMA PARICHALANA SAMITY	
		VS	VS	0
		THE COLLECTOR, DHENKANAL		//
365	WP(C)/0021003/2020	DILESWAR MAJHI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0021004/2020	ASHOK KUMAR BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0021005/2020	PRADEEP KUMAR BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0021006/2020	HARIPRIYA PANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0021007/2020	SATYANANDA SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0021008/2020	AKSHYA KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0021009/2020	SABITA SAMANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0021010/2020	BANESWAR PATRA	ANUPAM DASH	//
		VS	VS	0
		COLLECTOR, MAYURBHANJ		//
373	WP(C)/0021011/2020	NATHURAM MAHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0021012/2020	LALIT KUMAR PATRA	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0021013/2020	STATE OF ODISHA SANTOSINI PATRA VS	K.K.SWAIN VS	// // 0
376	WP(C)/0021014/2020	STATE OF ODISHA LULU BARIK VS	K.K.SWAIN VS	// // 0
377	WP(C)/0021015/2020	STATE OF ODISHA SAROJ KUMAR MAHAPATRA VS	SURYAKANTA DASHMOHAPATRA VS	// // 0
378	WP(C)/0021016/2020	STATE OF ODISHA SURYAKANT SANGANERIA VS	A.SANGANERIA VS	// // 0
379	WP(C)/0021017/2020	STATE OF ODISHA SURENDRA NATH MISHRA VS	ADITYA PARIDA VS	// // 0
380	WP(C)/0021018/2020	STATE OF ODISHA ASHUTOSH PATRA VS	B.S.RAYAGURU VS	// // 0
381	WP(C)/0021019/2020	STATE OF ODISHA PRAVAKAR SAHOO VS COMMISSIONER CUM SECRETARY	ULLASH CHANDRA MOHANTY VS	// // 0
382	WP(C)/0021020/2020	STATE OF ODISHA SANTOSH KUMAR KAR VS	SABYASACHI MISHRA VS	// // 0
383	WP(C)/0021021/2020	STATE OF ODISHA BIDYADHAR BEHERA VS COMMISSIONER CUM SECRETARY S AND ME DEPTT	ULLASH CHANDRA MOHANTY VS	// // 0
384	WP(C)/0021022/2020	STATE OF ODISHA NABIN CHANDRA NAIK VS	SABYASACHI MISHRA VS	// // 0
385	WP(C)/0021023/2020	STATE OF ODISHA ANTARYAMI BISWAL VS COMMISSIONER CUM SECRETARY S AND ME DEPTT.	ULLASH CHANDRA MOHANTY VS	// // 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0021024/2020	KISHORE KUMAR PATEL VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
387	WP(C)/0021025/2020	DINABANDHU PARIDA VS COMMISSIONER CUM SECRETARY S AND ME DEPTT.	ULLASH CHANDRA MOHANTY VS	// 0 //
388	WP(C)/0021026/2020	BANABASINI MOHANTY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
389	WP(C)/0021027/2020	MOHAN KUMAR MOHANTY VS COMMISSIONER CUM SECRETARY S AND ME DEPTT.	ULLASH CHANDRA MOHANTY VS	// 0 //
390	WP(C)/0021028/2020	ABHAYANANDA BEHERA VS COMMISSIONER CUM SECRETARY S AND ME DEPTT.	ULLASH CHANDRA MOHANTY VS	// 0 //
391	WP(C)/0021029/2020	SATYA SUNDAR PARIDA VS COMMISSIONER CUM SECRETARY S AND ME DEPTT.	ULLASH CHANDRA MOHANTY VS	// 0 //
392	WP(C)/0021030/2020	SANTOSH KUMAR JENA VS COMMISSIONER CUM SECRETARY S AND ME DEPTT.	ULLASH CHANDRA MOHANTY VS	// 0 //
393	WP(C)/0021031/2020	SUDHIR KUMAR DASH VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
394	WPCRL/0000081/2020	DHARITRI MISHRA VS STATE OF ODISHA	M/S.BALARAM NAYAK VS	//0 0 //
395	ABLAPL/0009964/2020	BASANTA DAS @ BASANTA KUMAR DAS VS STATE OF ODISHA	PRAVASH CH. JENA VS	SAHADEV KHUNTA /130 /2019 0 //
396	ABLAPL/0009965/2020	PRATIMA SAHOO VS STATE OF ODISHA	PRAVASH CH. JENA VS	KHUNTUNI /99 /2020 0 //
397	ABLAPL/0009966/2020	SABYASACHI SAHOO	PRAVASH CH. JENA	KHUNTUNI /99 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0009967/2020	SITAL PATRA	PRAVASH CH. JENA	BHOGRAI /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0009968/2020	MAMATA MUKHARI	PRAVASH CH. JENA	BHOGRAI /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0009969/2020	SUSHANT KUMAR SAHOO	PRAVASH CH. JENA	KHUNTUNI /99 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0009970/2020	HARIHAR GHOSH	PRAVASH CH. JENA	RAIBANIA /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0009971/2020	SK. UMAR @ SK. GULAMATTAR	PRAVASH CH. JENA	KAMARDA /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0009972/2020	MAMATA MUKHARI	PRAVASH CH. JENA	BHOGRAI /173 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0009973/2020	GOUTAM PATRA	PRAVASH CH. JENA	BHOGRAI /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0009974/2020	BALARAM PAIKARAY	P.R.CHHATOI	BANKI /146 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0009975/2020	MD. ABUTALIM @ SK. ABUTALIM	P.R.CHHATOI	GOP /220 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0009976/2020	BAPI @ ANANTA SETHI	SITIKANT MISHRA	MAHANGA /166 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0009977/2020	JAGAN @ JAGANNATHA SENAPATI	BIJAY KUMAR MOHANTY	ANGUL TOWN /823 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0009978/2020	STATE OF ODISHA BEHULA TUNG AND ANR. VS	Abhishek Dash VS	// / /0 ()
410	ABLAPL/0009979/2020	STATE OF ODISHA TRILOCHAN MOHANTA VS	ASHUTOSH MOHANTA VS	// / /0 ()
411	ABLAPL/0009980/2020	STATE OF ODISHA DHADU @ DHARANIDHAR SAHU @ SAHOO VS	B.K.NAYAK VS	// PIPLI /224 /2020 ()
412	ABLAPL/0009981/2020	STATE OF ODISHA RAJA @ AMARNATH SAMAL VS	P.R.SINGH VS	// DHENKANAL TOWN /339 /2020 ()
413	ABLAPL/0009982/2020	STATE OF ODISHA SK. BABAR ALI VS	JAYPRAKASH TRIVEDI VS	// JATNI P.S. /276 /2020 ()
414	ABLAPL/0009983/2020	STATE OF ODISHA NITYANANDA MALLA VS	B.K.NAYAK VS	// MAHILA P.S.(BBSR) /15 /2020 ()
415	ABLAPL/0009984/2020	STATE OF ODISHA BAPI @ SANDEAP KUMAR THAMB @ SAMBITHUNAR VS	B.K.NAYAK VS	// ANGUL TOWN /29 /2019 ()
416	ABLAPL/0009985/2020	STATE OF ODISHA JAGA @ JAGABANDHU DAS VS	ABHAYA KU. PARIDA VS	// BHUBAN /122 /2019 ()
417	ABLAPL/0009986/2020	STATE OF ODISHA SWADHIN KUMAR JENA VS	RAMA CHANDRA JENA VS	// RAIBANIA /52 /2020 ()
418	ABLAPL/0009987/2020	STATE OF ODISHA LAXMIDHAR BISWAL VS	KARUNAKAR GAYA VS	// BALANGA /78 /2010 ()
419	ABLAPL/0009988/2020	STATE OF ODISHA PADIA @ PRADEEP MARTHA VS STATE OF ODISHA	B.K.NAYAK VS	// DELANGA /55 /2017 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0009989/2020	SADDAM HUSEN KHAN VS STATE OF ODISHA	J.RATH VS	CUTTACK SADAR /397 /2020 () //
421	ABLAPL/0009990/2020	BANAMALI NAYAK VS STATE OF ODISHA	ANIMA KUMARI DEI VS	NAYAGARH SADAR /109 /2020 () //
422	ABLAPL/0009991/2020	SUKDEV MALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TIHIDI /305 /2020 () //
423	ABLAPL/0009992/2020	MATAJI MISHRA VS STATE OF ODISHA	SATRUGHNA DASH(A) VS	TIHIDI /323 /2020 () //
424	ABLAPL/0009993/2020	AJAYA KUMAR PARIDA VS STATE OF ODISHA	B.K.NAYAK VS	DELANGA /39 /2020 () //
425	ABLAPL/0009994/2020	KUMARI BINDUBILASHINI BHUYAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /178 /2020 () //
426	ABLAPL/0009995/2020	BALU SING VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	TARBHA /80 /2020 () //
427	ABLAPL/0009996/2020	SUSANTA JENA VS STATE OF ODISHA	UDIT RANJAN JENA VS	PURUNAKATAK /70 /2020 () //
428	ABLAPL/0009997/2020	KUNA DAS VS STATE OF ODISHA	B.K.NAYAK VS	DELANGA /107 /2020 () //
429	ABLAPL/0009998/2020	MANAS RANJAN PANDA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	MOHANA /76 /2019 () //
430	ABLAPL/0009999/2020	GOURANGA BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KISHORENGAR /92 /2020 () //
431	ABLAPL/0010000/2020	SARAJ MALIK @ SAPA	ANJAN KU. BISWAL	KHAIRA /146 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0010001/2020	MIRA RAY	BINI MISHRA	/ /0
		VS	VS	()
		UNION OF INDIA		//
433	ABLAPL/0010002/2020	MANAS KM AGRAWAL	HIMANSHU SEKHAR MISHRA	JATNI P.S. /287 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0010003/2020	KHAGENDRA BEHERA	KRUSHNA CHANDRA MOHANTY	BARIPADA TOWN /480 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0010004/2020	SUKRI @ SUKADEI MAJHI	TUKUNA KUMAR MISHRA	UMERKOTE /156 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0010005/2020	AMULYA DAS	SATYABRATA SENAPATI	SIMULIA /180 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0010006/2020	BYOMAKESHA BHUYAN	SURYAKANTA DWIBEDI	BHOGRAI /178 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0010007/2020	DEBEN RAY	BINI MISHRA	/ /0
		VS	VS	()
		UNION OF INDIA		//
439	ABLAPL/0010008/2020	ANUP RAY	BINI MISHRA	/ /0
		VS	VS	()
		UNION OF INDIA		//
440	ABLAPL/0010009/2020	RUDRA NARAYAN PRADHAN	SARAT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0010010/2020	KRISHNA KUMAR MAHATO	TRILOCHAN NANDA	DUNGURIPALI /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0010011/2020	RASHMI DAS	APARESH BHOI	RASGOBINDPUR /134 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0010012/2020	STATE OF ODISHA HEMANTA KUMAR PRADHAN VS	DURLLABHA RANJAN MISHRA VS	// / /0 ()
444	ABLAPL/0010013/2020	STATE OF ODISHA SK. JAFAR VS	PARSURAM PANDA VS	// SAHADEV KHUNTA /69 /2015 ()
445	ABLAPL/0010014/2020	STATE OF ODISHA MAHESWAR JENA VS	PARSURAM PANDA VS	// BALASORE SADAR /214 /2020 ()
446	ABLAPL/0010015/2020	STATE OF ODISHA SHEKH @ SEKH SIKANDER VS	SARAT KUMAR JENA VS	// BARGARH /301 /2020 ()
447	ABLAPL/0010016/2020	STATE OF ODISHA PRABASI BEHERA VS	SUSANTA KUMAR BARAL VS	// NARASINGHPUR /222 /2020 ()
448	ABLAPL/0010017/2020	STATE OF ODISHA G. JOSHUVA VS	MIRITUNJAY BANERJEE VS	// SEA BEACH /118 /2020 ()
449	ABLAPL/0010018/2020	STATE OF ODISHA A. DURGA VS	MIRITUNJAY BANERJEE VS	// SEA BEACH /119 /2020 ()
450	ABLAPL/0010019/2020	STATE OF ODISHA M. SURESH VS	MRITUNJAY BANERJEE VS	// SEA BEACH /120 /2020 ()
451	ABLAPL/0010020/2020	STATE OF ODISHA MANORANJAN BEHERA VS	SUSANTA KUMAR BARAL VS	// NARASINGHPUR /222 /2020 ()
452	ABLAPL/0010021/2020	STATE OF ODISHA KAILASH JENA @ DALEI VS	B.K.NAYAK VS	// DELANGA /290 /2018 ()
453	ABLAPL/0010022/2020	STATE OF ODISHA JAGANNATH BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// NIMAPADA /152 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0010023/2020	KHAGESWAR SWAIN VS STATE OF ODISHA	K.C.NAYAK VS	KENDRAPARA /197 /2020 () //
455	ABLAPL/0010024/2020	JAYADEV SINGH @ JAYARAM SINGH VS STATE OF ODISHA	A.C.H.BEHERA VS	NILGIRI /279 /2020 () //
456	ABLAPL/0010025/2020	ABHIJIT MAHAL VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	BAISINGA /159 /2020 () //
457	ABLAPL/0010026/2020	MAKAR JENA VS STATE OF ODISHA	MD.G.MADANI VS	DHAMNAGAR /165 /2020 () //
458	ABLAPL/0010027/2020	SANTI @ SANTILATA SETHI VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /149 /2020 () //
459	ABLAPL/0010028/2020	RINKU MEHER VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TUREIKELA /171 /2020 () //
460	ABLAPL/0010029/2020	ADHIKARI PRADHAN VS STATE OF ODISHA	L.N.RAYATSINGH VS	PURI SADAR /211 /2020 () //
461	ABLAPL/0010030/2020	PRASANTA KUMAR MUDULI VS STATE OF ODISHA	RANJAN KU. NAYAK VS	BALIPATNA /204 /2020 () //
462	ABLAPL/0010031/2020	BIJAY KUMAR MALLICK @ BIJAYA VS STATE OF ODISHA	RANJAN KU. NAYAK VS	BALIPATNA /248 /2020 () //
463	ABLAPL/0010032/2020	ARUNA KUMAR JENA @ ARU GAJENDRA VS STATE OF ODISHA	RANJAN KU. NAYAK VS	DHAULI PS /128 /2020 () //
464	ABLAPL/0010033/2020	DAMI DAS @ DAMUNI DEI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /50 /2020 () //
465	ABLAPL/0010034/2020	DATTI JANAKAMMA	PRASANTA KUMAR PANDA	JARADA /52 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0010035/2020	STATE OF ODISHA GURU CHARAN DEHURY	PARTHA SARATHI DAS	// KEONJHAR TOWN /159 /2020
		VS	VS	()
467	ABLAPL/0010036/2020	STATE OF ODISHA DEEPAK KUMAR ROUSTRAY	MANAS CHAND	// BAGHAMARI /70 /2020
		VS	VS	()
468	ABLAPL/0010037/2020	STATE OF ODISHA GAJENDRA PRADHAN	MANAS CHAND	// JATNI P.S. /201 /2020
		VS	VS	()
469	ABLAPL/0010038/2020	STATE OF ODISHA SABITA MALIK	SATYA NARAYAN MISHRA-4	// BASUDEVPUR /216 /2020
		VS	VS	()
470	ABLAPL/0010039/2020	STATE OF ODISHA GIRI DANDAPAT @ GIRI DEHURI	J.K.KHUNTIA	// BASTA /159 /2020
		VS	VS	()
471	ABLAPL/0010040/2020	STATE OF ODISHA SUJAN KUMAR BEHERA	J.K.KHUNTIA	// SINGLA /126 /2020
		VS	VS	()
472	ABLAPL/0010041/2020	STATE OF ODISHA BHOLESWAR SAMAL	P.R.SINGH	// DHENKANAL TOWN /339 /2020
		VS	VS	()
473	ABLAPL/0010042/2020	STATE OF ODISHA RABI DAS @ KALIA DAS @ KALANDI	SURYA NARAYAN MISHRA	// GOP /223 /2020
		VS	VS	()
474	ABLAPL/0010043/2020	STATE OF ODISHA MUNA BHOI @ HAPPU	SURYA NARAYAN MISHRA	// GOP /223 /2020
		VS	VS	()
475	ABLAPL/0010044/2020	STATE OF ODISHA AKHAYA BHOI @ KALU @ GOLDEN	SURYA NARAYAN MISHRA	// BASELI SAHI PS /54 /2020
		VS	VS	()
476	ABLAPL/0010045/2020	STATE OF ODISHA PALLAV KUMAR SINGH	PRANAB KUMAR SAMANTRAY	// KARANJIA /78 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0010046/2020	STATE OF ODISHA SANTILATA @ SANTI PARIDA VS	S.P.DAS VS	// RAMACHANDI /33 /2020 ()
478	ABLAPL/0010047/2020	STATE OF ODISHA RIPU @ SARBESWAR NATH VS	DILLIP MOHANTY VS	// TOMKA /39 /2006 ()
479	ABLAPL/0010048/2020	STATE OF ODISHA KALIM KHAN VS	SATYA RANJAN MULIA VS	// JAGATPUR /149 /2020 ()
480	ABLAPL/0010049/2020	STATE OF ODISHA PRIYA RANJAN PRADHAN@ RANJIA VS	SATYA RANJAN MULIA VS	// LALBAG /195 /2020 ()
481	ABLAPL/0010050/2020	STATE OF ODISHA TAPAN KUMAR PATRA VS	SATYA RANJAN MULIA VS	// MANGALA BAG /177 /2020 ()
482	ABLAPL/0010051/2020	STATE OF ODISHA SRIKANTA DEHURY VS	SATYA RANJAN MULIA VS	// ANGUL TOWN /933 /2020 ()
483	ABLAPL/0010052/2020	STATE OF ODISHA RASANANDA PRADHAN VS	CHEERA RANJAN SATAPATHY VS	// CHOUDWAR /265 /2020 ()
484	ABLAPL/0010053/2020	STATE OF ODISHA BASANTI PARIMANIK VS	SURENDRA KU. ROUT VS	// BALUGAON P.S. /125 /2020 ()
485	ABLAPL/0010054/2020	STATE OF ODISHA MITHUN@ROHIT DAS VS	CHEERA RANJAN SATAPATHY VS	// PURI TOWN /162 /2020 ()
486	ABLAPL/0010055/2020	STATE OF ODISHA SAYEED KARAMAT ALI VS	B.P.MALLICK VS	// CUTTACK SADAR /294 /2020 ()
487	ABLAPL/0010056/2020	STATE OF ODISHA M. NOKAMMA VS STATE OF ODISHA	MIRITUNJAY BANERJEE VS	// SEA BEACH /123 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0010057/2020	BANSI @ BANSIDHAR JENA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	MAHAKALPARA /59 /2020 () //
489	WPC(OAC)/0001859/2014	GOLAK CHANDRA NAIK VS STATE OF ODISHA	M/S.HARA PRASAD RATH VS	// () //

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MISC CASES FILED on :24/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	34/2020 OTAPL/13/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX-MP	SERUBHAR KXANMP SATAPATHY
2	35/2020 OTAPL/13/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX-MP	SERUBHAR KXANMP SATAPATHY
3	36/2020 OTAPL/13/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX-MP	SERUBHAR KXANMP SATAPATHY
4	72/2020 RFA/216/2005	DULAMANI MOHANTY-MP	M/S.SRINIVAS MISHRA
5	73/2020 RFA/216/2005	DULAMANI MOHANTY-MP	M/S.SRINIVAS MISHRA
6	74/2020 RFA/216/2005	DULAMANI MOHANTY-MP	M/S.SRINIVAS MISHRA
7	139/2020 TRP(C)/135/2020	AMITA MOHANTY-MP	SATYAJIT MOHAPATRA (2)
8	171/2020 RPFAM/96/2020	PRADEEP KU. JENA-MP	APARESH BHOI
9	461/2020 CMP/470/2020	JIBANANANDA DEVGOSWAMI-MP	G.K. NANDA
10	462/2020 CMP/471/2020	SULOCHANA DIBYA-MP	NIRANJAN PRASAD PATRA
11	463/2020 CMP/472/2020	MANOJ PRUSTY-MP	BIBEKANANDA BHUYAN
12	571/2020 FAO/639/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.MP	PKPMAHALI
13	572/2020 FAO/645/2020	SITA DAS-MP	PRASANNA KUMAR PARHI
14	573/2020 FAO/646/2020	SAVITA DEVI-MP	P.K.PARHI
15	574/2020 FAO/646/2020	SAVITA DEVI-MP	P.K.PARHI
16	727/2020 ABLAPL/7079/2020	HEMANTA KUMAR DALEI-MP	DINESH KUMAR MOHANTY
17	728/2020 ABLAPL/8663/2020	SUKANTA KUMAR MOHANTY-MP	SAMBEET PATTANAYAK
18	778/2020 BLAPL/9344/2019	NARAYAN NAIK-MP	M/SBISWARANJAN DALAI
19	779/2020 BLAPL/5459/2020	SANI @ GANGU @ MD. IMAMMUDDIN-MP	BISWARANJAN DALAI
20	780/2020 BLAPL/2793/2020	ACHYUTA BEHERA-MP	DEEPALI MAHAPATRA
21	781/2020 BLAPL/5390/2020	RAJENDRA PRADHAN-MP	DIPTI RANJAN BHOKTA
22	783/2020 BLAPL/5796/2020	BANAMALI BEHERA-MP	DEBASIS SARANGI
23	784/2020 BLAPL/5813/2020	KARTIK NAHAK-MP	JYOTIRMAYA SAHOO
24	817/2020 CRLMC/1289/2020	NARESH MAHARANA-MP	SATYABRATA SENAPATI
25	818/2020 CRLMC/1290/2020	ASHISH BHOI @ MISHRA-MP	PRASANTA KUMAR TRIPATHY
26	819/2020	ASHISH BHOI @ MISHRA-MP	PRASANTA KUMAR TRIPATHY

27	CRLMC/1290/2020 871/2020	BISWANATH DEBNATH-MP	M/S.PRAVASH CH.JENA
28	CRLA/191/2014 872/2020	HABIBULLA KHAN-MP	SMRUTI RANJAN MOHAPATRA
29	CRLA/299/2020 873/2020	RABINDRA KUMAR OJHA-MP	M/S.SOURA CH.MOHAPATRA
30	CRLA/151/2018 874/2020	PRAFULLA SAMAL-MP	CHANDRAKANTA PRADHAN
31	CRLA/18/2016 875/2020	BIKALI SINGH-MP	MR.N.K.LENKA
32	CRLA/501/2014 876/2020	DHANU SAHU-MP	JYOTIRMAYA SAHOO
33	CRLA/353/2020 979/2020	THE D.M., ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
34	MACA/604/2020 980/2020	THE MANAGER(LEGAL), M/S ROYAL SUNDARAM ALLIANCE INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
35	MACA/590/2020 981/2020	SIBA PRADHAN-MP	PRADEEP KUMAR MISHRA
36	MACA/605/2020 982/2020	SIBA PRADHAN-MP	PRADEEP KUMAR MISHRA
37	MACA/605/2020 983/2020	BISHNUPRIYA PADHI-MP	PRADEEP KUMAR MISHRA
38	MACA/606/2020 984/2020	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO.LTD.-MP	PRADEEP KUMAR MISHRA
39	MACA/445/2020 985/2020	BISHNUPRIYA PADHI-MP	PRADEEP KUMAR MISHRA
40	MACA/606/2020 1005/2020	NARENDRA KUMAR BEHERA-MP	SAMEER KUMAR DAS
41	WA/494/2020 1006/2020	N.T.P.C. LTD.-MP	
42	WA/495/2020 9565/2020	REENA GIRI-MP	KARUNAKAR RATH
43	WP(C)/20785/2020 9566/2020	SUCHISMITA NAYAK-MP	KARUNAKAR RATH
44	WP(C)/20795/2020 9567/2020	MANASMINI DAS-MP	KARUNAKAR RATH
45	WP(C)/20800/2020 9568/2020	DURGA MADHAB DAKUA-MP	JITENDRA KUMAR DIGAL
46	WP(C)/20808/2020 9569/2020	RANJAN KUMAR KHORA-MP	JITENDRA KUMAR DIGAL
47	WP(C)/20813/2020 9570/2020	PADMANAV EDUCATIONAL TRUST-MP	DAMODAR PATI
48	WP(C)/20822/2020 9571/2020	SANJUKTA PATRA-MP	BIBEKANANDA BHUYAN
49	WP(C)/20823/2020 9572/2020	PADMANAV EDUCATIONAL TRUST-MP	DAMODAR PATI
50	WP(C)/20822/2020 9573/2020	M/S. TRUPTI ENTERPRISES PVT. LTD.-MP	DAMODAR PATI
51	WP(C)/20826/2020 9574/2020	M/S. TRUPTI ENTERPRISES PVT. LTD.-MP	DAMODAR PATI
52	WP(C)/20826/2020 9575/2020	DR. CHINMAYA KUMAR PANDA-MP	BUDHADEV ROUSTRAY
53	WP(C)/20829/2020 9576/2020	ARUNA KUMAR MOHANTY-MP	AMITAV DAS
54	WP(C)/20834/2020 9577/2020	KANHU CHARAN BHOI@DASH-MP	BINAYAK PR. MOHANTY
55	WP(C)/19290/2020 9578/2020	RAJANI KANTA KAR-MP	BHAGABAN MOHANTY
56	WP(C)/20874/2020 9579/2020	SUBODH CHANDRA DAS-MP	SUBHENDU KUMAR DAS
57	WP(C)/7849/2020 9580/2020	RAJANI KANTA KAR-MP	BHAGABAN MOHANTY
	WP(C)/20874/2020		

58	9581/2020 WP(C)/20877/2020	SANTOSH NAIK-MP	BIRAJA PRASANNA SATAPATHY
59	9583/2020 WP(C)/18119/2019	VARSAHALA CHETAN-MP	M/S RAMAKANTA SAHOO
60	9584/2020 WP(C)/18127/2019	MAMALI MADHUSMITA PATRA-MP	M/S RAMAKANTA SAHOO
61	9585/2020 WP(C)/20878/2020	SANTOSH KUMAR NANDA-MP	TANMAY MISHRA
62	9586/2020 WP(C)/19728/2020	SUKANTA KUMAR SAHOO-MP	GAUTAM MUKHERJI
63	9587/2020 WP(C)/22153/2019	SUDHAKAR SAHOO-MP	M/S.SONITA BISWAL
64	9588/2020 WP(C)/20879/2020	MAHALAXMI ENTERPRISES-MP	K.C.RAJGURU MOHAPATRA
65	9591/2020 WP(C)/20880/2020	PANKAJINI NAIK-MP	SIDHARTH PRASAD MISHRA
66	9592/2020 WP(C)/20881/2020	SUSANTA KUMAR ROUT-MP	TANMAY MISHRA
67	9593/2020 WP(C)/20894/2020	SASWATI MISHRA-MP	ADITYA KUMAR PATANAİK
68	9594/2020 WP(C)/20899/2020	MANJANA KU. SAGARIA-MP	BIDYADHAR MANASINGH
69	9595/2020 WP(C)/20670/2020	NEELACHAL INSTITUTE OF MEDICAL SCIENCES-MP	SASWAT DAS
70	9596/2020 WP(C)/9229/2020	RAJESH KUMAR BHUYAN-MP	MANOJ KUMAR MOHANTY
71	9597/2020 WP(C)/20915/2020	PRATAP CHANDRA NAYAK-MP	KALI PRASANNA MISHRA
72	9598/2020 WP(C)/20919/2020	PRAFULLA KUMAR PANDA-MP	KALI PRASANNA MISHRA
73	9599/2020 WP(C)/20920/2020	NIRANJAN DALABEHERA-MP	KALI PRASANNA MISHRA
74	9600/2020 WP(C)/20923/2020	LINGARAJ PRAHARAJ-MP	KALI PRASANNA MISHRA
75	9601/2020 WP(C)/20924/2020	SANTOSH KUMAR DASH @ BABULI DASH-MP	ANUPAM DASH
76	9602/2020 WP(C)/20931/2020	SUDHARMA BARIK-MP	SATYA NARAYAN MISHRA..4
77	9603/2020 WP(C)/20930/2020	BAIRAGI BAL-MP	SATYA NARAYAN MISHRA (4)
78	9604/2020 WP(C)/20932/2020	BHUBANESWARI COAL MINING LTD-MP	BIBHU PRASAD DAS
79	9605/2020 WP(C)/20935/2020	DR. ANIL KUMAR KAR-MP	NIRANJAN LENKA
80	9606/2020 WP(C)/20934/2020	DR.MINA KUMARI DWARI-MP	ASHOK PATTANAİK
81	9607/2020 WP(C)/20938/2020	DHRUBA CHARAN SAHU-MP	RABINDRA NATH PRUSTY
82	9608/2020 WP(C)/20940/2020	PURNA CHANDRA BAG-MP	SARATHI JYOTI MOHANTY
83	9609/2020 WP(C)/20939/2020	JITENDRA KUMAR BHOI-MP	GOUTAM MUKHERJI
84	9610/2020 WP(C)/20942/2020	ORISSA STEVEDORES LIMITED-MP	AVIJIT PATNAİK
85	9611/2020 WP(C)/20944/2020	AJIT KUMAR KHUNTIA-MP	SUBRAT SATPATHY
86	9612/2020 WP(C)/20948/2020	MAHESWAR PRADHAN-MP	SAILABALA JENA
87	9613/2020 WP(C)/20951/2020	SRI JAGANNATH MOHAPRABHU MARFAT DAKHINA PARSWANATHYMPURI-MP	SRI JAGANNATH MOHAPRABHU MARFAT DAKHINA PARSWANATHYMPURI-MP
88	9614/2020 WP(C)/20951/2020	SRI JAGANNATH MOHAPRABHU MARFAT DAKHINA PARSWANATHYMPURI-MP	SRI JAGANNATH MOHAPRABHU MARFAT DAKHINA PARSWANATHYMPURI-MP
89	9615/2020	BISWA BHUSAN PARIDA-MP	JATINDRA KUMAR MOHAPATRA

90	WP(C)/20949/2020 9616/2020	BISWA BHUSAN PARIDA-MP	JATINDRA KUMAR MOHAPATRA
91	WP(C)/20952/2020 9617/2020	KEDAR NATH MANTRY-MP	B.S.TRIPATHY..1
92	WP(C)/20961/2020 9618/2020	NIROD BARAN LAHA-MP	AKASH CH.MOHANTY
93	WP(C)/20962/2020 9619/2020	IDRIS ALI KHAN-MP	B.S.TRIPATHY..1
94	WP(C)/20965/2020 9620/2020	AUROBINDA TRIPATHY-MP	B.S.TRIPATHY..1
95	WP(C)/20967/2020 9621/2020	MADHUSUDHAN JENA-MP	ABHISHEK DASH
96	WP(C)/20976/2020 9622/2020	MAMATA KUMARI SAHU-MP	M/S.B.S.TRIPATHY
97	WP(C)/20764/2020 9623/2020	M/S GBS COAL CARRIERS PVT. LTD.-MP	PRASENJEET MOHAPATRA
98	WP(C)/17382/2020 9624/2020	M/s VASUNDHARA COAL CARRIES PVT. LTD.-MP	PRASENJEET MOHAPATRA
99	WP(C)/17336/2020 9625/2020	MANJULATA MOHAPATRA-MP	RANJAN KUMAR ROUT
100	WP(C)/13429/2020 9627/2020	M/S.NAARAAAYANI SONS PVT.LTD.-MP	M/S.KISHOR K.ACHARY
101	WP(C)/2695/2017 9628/2020	SHRI MAHAVIR FERRO ALLOYS PVT.LTD.-MP	M/S.UMESH CH.PATNAIK
102	WP(C)/18663/2017 9629/2020	PRAMOD KUMAR BINDHANI-MP	M/S R.P.DALAI
103	WP(C)/20222/2018 9630/2020	CHHOTU KHADIA-MP	SUBSH CHANDRA ROUSTRAY
104	WP(C)/20993/2020 9632/2020	CHANDRASEKHAR MISHRA-MP	M/S.G.K.NANDA
105	WP(C)/20756/2017 9633/2020	BUDHADEB BAIDA-MP	NIRMAL RANJAN ROUSTRAY
106	WP(C)/20997/2020 9634/2020	MAHIMA SWAMI, BIJE JORANDA MARFAT SATYA MAHINDRA MOHANTY DHAMA PARICHALANA SAMITY-MP	MAHINDRA MOHANTY
107	WP(C)/21002/2020 9635/2020	MAHIMA SWAMI, BIJE JORANDA MARFAT SATYA MAHINDRA MOHANTY DHAMA PARICHALANA SAMITY-MP	MAHINDRA MOHANTY
108	WP(C)/21002/2020 9636/2020	BANESWAR PATRA-MP	ANUPAM DASH
109	WP(C)/21010/2020 9637/2020	SUREDRA KU.MOHAPATRA-MP	M/S.BIKRAM SENAPATI
110	WP(C)/16810/2015 9638/2020	PRAVAKAR SAHOO-MP	ULLASH CHANDRA MOHANTY
111	WP(C)/21019/2020 9639/2020	BIDYADHAR BEHERA-MP	ULLASH CHANDRA MOHANTY
112	WP(C)/21021/2020 9640/2020	ANTARYAMI BISWAL-MP	ULLASH CHANDRA MOHANTY
113	WP(C)/21023/2020 9641/2020	DINABANDHU PARIDA-MP	ULLASH CHANDRA MOHANTY
114	WP(C)/21025/2020 9642/2020	MOHAN KUMAR MOHANTY-MP	ULLASH CHANDRA MOHANTY
115	WP(C)/21027/2020 9643/2020	DEB MINERALS PVT.LTD.-MP	M/S.NIRMAL CH.MOHANTY
116	WP(C)/20442/2017 9644/2020	SUKANTA KUMAR BEHERA-MP	PRAFULLA KUMAR RATH
117	WP(C)/18010/2020 9645/2020	ABHAYANANDA BEHERA-MP	ULLASH CHANDRA MOHANTY
118	WP(C)/21028/2020 9646/2020	SATYA SUNDAR PARIDA-MP	ULLASH CHANDRA MOHANTY
119	WP(C)/21029/2020 9647/2020	SANTOSH KUMAR JENA-MP	ULLASH CHANDRA MOHANTY
120	WP(C)/21030/2020 9648/2020	BISWA BHUSAN PARIDA-MP	JATINDRA KUMAR MOHAPATRA
	WP(C)/20950/2020		

121	33/2020 OJC/13164/2001	NIDHI PARIDA-MP
122	721/2020 ABLAPL/9565/2019	RAJESH SETHY-MP
123	722/2020 ABLAPL/16106/2019	UPENDRA KUMAR NAYAK-MP
124	723/2020 ABLAPL/4041/2020	SURENDRA PATRA @ SURENDRA BIKASH PATRA @ APU-MP
125	724/2020 ABLAPL/4005/2020	BIJAY KUMAR BEHERA-MP
126	725/2020 ABLAPL/8377/2020	KAMAL AGRAWAL-MP
127	726/2020 ABLAPL/5141/2020	NABAGHANA BEHERA-MP
128	729/2020 ABLAPL/1292/2020	SK.AFJAL-MP
129	730/2020 ABLAPL/8015/2020	SANJAY KUMAR MALLICK-MP
130	782/2020 BLAPL/5154/2020	BENUDHAR NAYAK-MP
131	9582/2020 WP(C)/28060/2019	PRANABANDHU MAHANAYAK-MP
132	9589/2020 WP(C)/8997/2020	PRAVATI PARIDA-MP
133	9590/2020 WP(C)/1729/2015	SUBHASMITA KAR-MP
134	9626/2020 WP(C)/15178/2020	MANMOHAN MAHAPATRA-MP
135	9631/2020 WP(C)/8890/2018	DAYANIDHI RANA-MP